$~12

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(OS) 339/2020

MRS UMA HADA .... Plaintiff

Through Mr. Muneesh Malhotra, Ms. Manpreet Kaur & Mr. Aditya Malhotra, Advs.

Versus

MR. SUNIL GUPTA .... Defendant

Through Mr. M. S. Khan, Advs.

CORAM:

SHARAD GUPTA (DHJS), JOINT REGISTRAR (JUDICIAL)

O R D E R

% 11.01.2021

The matter has been taken up through video conferencing in terms of directions vide Circular no.465/RG/DHC/2020 dated 30.09.2020, Circular no.500/RG/DHC/2020 dated 08.10.2020 and Circular No.7974/I/ORG/DHC/2020 dated 28.11.2020.

The case file has been received from the court of Sh. Vijay Shankar, Joint Registrar (Judicial), who is stated to be on leave today.

CS(OS) 339/2020

The matter is listed for completion of service, pleadings and for admission/denial of documents.

Learned counsel for defendant submits that written statement was filed but the same is under objection. Learned counsel undertakes to check up the same with the registry and get the same placed on record within ten days after removing the objections, if any. Let needful be done as stated with copy to opposite side. It is clarified that written statement shall be made part of the record as per law.

At request of learned counsel for the plaintiff, copy of written statement filed by defendant be supplied to learned counsel for

Contd…..2

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 11/06/2026 at 07:25:17

plaintiff on his email ID: Muneesh@malhotraandmalhotra.com.

At request, copy of contempt petition filed by plaintiff be supplied to learned counsel for defendant on his email ID: khanlawyer1@rediffmail.com.

Let admission/denial of documents alongwith joint schedule of documents be filed within ten days with copies to be exchanged.

Re-notify the matter before the concerned learned Joint Registrar for completion of pleadings and for admission/denial of documents on 01.02.2021.

SHARAD GUPTA (DHJS)
JOINT REGISTRAR (JUDICIAL)

JANUARY 11, 2021/ab

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 11/06/2026 at 07:25:17